

ORDER SHEET

O.A / MA / RA / CP NO. 892 OF 2004Applicant/s Smt Um Vati and m Respds. UOI and m.Advocate for Applicant/s U.N. Raghunag Advocate for Respondent/s K.P. Singh
R.C. Pathak

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
<u>Note of Registry</u> Misc. Restoration application 825/10 Under Rule 15(2) C.A.T. Procedure 1987, filed by Applicant Counsel Sri R.C. Pathak against order 25/1/2010 Passed by Hon. A.K. Gaur (J.M.) and Hon. Mrs. M. Gautam (A.M.) Submitted for order on 08/3/2010 So (1)	21-1-2010 25-1-2010 Hon'ble Mr. A.K. Gaur, J.M Hon'ble Mrs. Manjulika Gautam, A.M List has been revised. Shri R.C. Pathak, learned counsel for the applicant has sent illness slip. Matter pertains to the year 2004, Court is reluctant not to adjourn such old cases on any ground whatsoever, hence illness slip is rejected, the O.A. is dismissed in default and for non prosecution. Shri K.P. Singh, learned counsel for the respondents. <i>[Signature]</i> A.M Manish <i>[Signature]</i> J.M 08-03-2010 Hon'ble Justice A.K. Jogi, J.M Hon'ble S. N. Shukla, J.M Learned Counsel for the either side present. At the outset learned Counsel for the applicant prays for withdrawing the said application with liberty to file fresh application with proper form. Application disposed of, accordingly. <i>[Signature]</i> A.M <i>[Signature]</i> J.M	

Contd. On Sheet No. _____